(b) if so, whether Government propose to provide them the basic facilities, if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) The Government schools teachers in Delhi had been demanding medical allowance at the rate of 7.5 per cent of the basic pay as recommended by Chattopadhyaya Commission and allotment of Government accommodation. The policy of the Government is not to grant medical allowance irrespective of the need. As regards allotment of accommodation to teachers, this has not been accepted so far. The Government have revised the pay scales of school teachers on 12-8-87 effective from 1-1-86, which adequately take care of further advancement of teachers by providing three-tier pay scale, i.e., ordinary scale Senior Scale and Selection Scale.

देश में पब्लिक स्कूलों और प्राइवेट स्कूलों की संख्या

†1585. डा० अबरार अहमद खान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितने पब्लिक स्कूल, प्राइवेट स्कूल और सरकारी स्कूल हैं; तथा इनमें पढ़ रहे विद्यार्थियों की अलग-अलग संख्या कितनी-कितनी है; और

(ख) इन तीनों श्रेणियों के स्कूलों द्वारा प्रत्येक विद्यार्थी से कितनी-कितनी फीस वसूल की जाती है तथा उनके शिक्षण-स्तर में कितना अन्तर है ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिमनभाई मेहता) : (क) राष्ट्रीय शैक्षणिक अनुसंधान तथा प्रशिक्षण परिषद द्वारा वर्ष 1986—87 में किए गए पांचवें अखिल भारतीय शिक्षा सर्वेक्षण के आधार पर 30—9—1986 की यथास्थिति के अनुसार, सरकारी तथा स्थानीय निकायों द्वारा प्रबंधित स्कूलों की संख्या क्रमश: 3,03,747 और 3,23,634 थी । सरकार द्वारा सहायता प्राप्त प्राइवेट स्कूलों की संख्या 76,075 थी और सरकार से कोई सहायता प्राप्त न कर रहे प्राइवेट स्कूलों की संख्या 32,315 थी। इस प्रकार के स्कूलों में पढ़ रहे छात्रों की संख्या इस प्रकार थी:—

स्कूल का प्रकार	छात्रों की संख्या
1. सरकारी स्कूल	4,88,33,401
2. स्थानीय निकायों द्वारा प्रबंधित स्कूल	4,45,63,854
3. सहायता प्राप्त प्राइवेट स्कूल	2,71,70,614
4. गैर-सहायता प्राप्त प्राइवेट स्कूल	76,47,512

(ख) अपेक्षित सूचना मंत्रालय द्वारा एकत्र नहीं की जाती है। जहां तक विभिन्न श्रेणियों के स्कूलों के अध्यापन के मानकों के बीच व्याप्त अन्तर का संबंध है, इसे प्रभावित करने वाले घटकों की विविधता के कारण इसे सामान्य नहीं बनाया जा सकता।

Modernisation of the Armed Forces

1586. SHRI VITHALRAO MADHAVRAO JADHAV:
SHRI PRABHAKAR B. KORE:
SHRI H. HANUMANTHAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Chief of the Army staff has recently stated that the Indian armed forces would be fully modernised;

(b) if so, what are the plans in this regard; and

(c) by when Indian Army would be the most modern army in the world which can compete with that of the developed countries?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) The modernisation of the Defence Forces is a continuous and on-going process. It is kept under constant review, taking into account threat perceptions, technological developments, the geopolitical situation and the availability of resources. The Indian Army is equipped with modern weapons and equipment to enable it to effectively defend the country's territorial integrity.

सशस्त्र सेनाओं के लिए "कमान्डर -इन-चीफ" के पद का सृजन

1587. श्री प्रमोद महाजन :

कुमारी सईदा खातून :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सशस्त्र सेनाओं के लिए "कमांडर-इन-चीफ" के पद का सृजन करने का विचार रखती है;

(ख) यदि हां, तो इसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

रक्षा मंत्रालय में राज्य मंत्री (डा० राजा रमन्ना) :(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) विद्यमान संगठनात्मक व्यवस्था पर्याप्त है ।

CBI investigation into forgery of letter indicting a Cabinet Minister

1588. SHRI BEKAL UTSAHI:

DR. RATNAKAR PANDEY:

SHRI HARVENDRA SINGH HANSPAL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have asked the CBI to examine the genuineness of the letter proposed to have been written by the Prime Minister in 1987 to the President of India implicating the Cabinet Minister for his involvement in Bofors Scandal;

(b) if so, when the CBI has been asked to probe into the matter; and

(c) by when the CBI would submit its report to Government?

THE PRIME MINISTER AND MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP SINGH): (a) Yes.

(b) On 22-7-90.

(c) CBI will submit its final report when investigations are completed.

Admission policy of Government

1589. SHRI VITHALRAO MADHAVRAO JADHAV:

SHRI PRABHAKAR B. KORE:

SHRI H. HANUMANTHAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the students who get above 90 per cent to 95 per cent marks in 12th standard will only get admission in engineering colleges;

(b) whether it is also a fact that students who pass the examinations and even get first class i.e. 60 per cent or so are not eligible or competent to get engineering education;